THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, 15th May, 2025

No. HCM II/242/2016/Estt/56: In pursuance of the Full Court Resolution dated 04.04.2025, the following Judicial Officers of the Selection Grade of the Meghalaya Higher Judicial Service are hereby appointed to the Super Time Scale of the Meghalaya Higher Judicial Service with effect from 1st June,2025:-

- 1. Shri Noor Ain Khan, MHJS
- 2. Smti Belma Mawrie, MHJS

The pay scale of the above Judicial officers is fixed at Level J-7 as per Table 1 of the Office Memorandum No.LJ(A)50/2002/Pt.V/94 dated 26.08.2022 issued by the Government of Meghalaya, Law Department.

The above Judicial Officers shall continue in their present posting.

REGISTRAR GENERAL

Memo No. HCM.II/242/2016/Estt/56-A

Dated 15th May,2025

Copy to:-

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya for favor of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya for favor of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya for favor of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B.Bhattacharjee , Addl. Judge, High Court of Meghalaya for favor of kind information of His Lordship.
- 5. The Member Secretary, Meghalaya State Legal Services Authority for kind information.

- 6. The Director, Meghalaya State Judicial Academy, for kind information.
- 7. The Commissioner and Secretary to the Govt. of Meghalaya, Law Department for favour of kind information and necessary action.
- 8. All District & Session Judges, Meghalaya.
- 9. All concerned Judicial Officers for favor of kind information and necessary action.
- 10. The Registrar (Admin), High Court of Meghalaya for kind information.
- 11. The Registrar (Judicial Service), for favour of kind information and necessary action.
- 12. The Accountant General (A&E), Meghalaya, Shillong for information and necessary action.
- 13. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
- 14. The Treasury Officer Jowai and Nongpoh for information and necessary action.
- 15. The System Analyst, High Court of Meghalaya for uploading the notification in the official website.

16. Office copy.

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